

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.12.2018

ORDER NO. 276 OF 2018

Hon'ble President is pleased to modify the roster order No. 253 and 269 of 2018 for CESTAT, Delhi for 26.12.2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (T)	On 26.12.2018	Customs, Excise and Service Tax Division Bench Matters.

By order,



(Bineesh Kumar K. S.)

Registrar

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Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.12.2018

ORDER NO. 277 OF 2018

Hon'ble President is pleased to partially modify roster order no. 274 of 2018 for CESTAT, Mumbai constituting Division Bench to hear the ROM applications:-

On 04/01/2019 at 02.30 p.m. Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following ROM applications:-

ST/ROM/86544/2018 in appeal no. ST/86736/2015

ST/ROM/86725/2018 in appeal no. ST/86115/2015

By order,



(Bineesh Kumar K. S.)

Registrar

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